# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

#### LOK SABHA

UNSTARRED QUESTION NO - 2609 TO BE ANSWERED ON- 16/12/2025

#### DEEN DAYAL DISABLED REHABILITATION SCHEME

#### 2609. SHRI KESINENI SIVANATH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding the list of voluntary organizations funded and total amount of funds sanctioned and released under Deen Dayal Disabled Rehabilitation Scheme during the last five years;
- (b) the details of the list of projects sanctioned under Deen Dayal Disabled Rehabilitation Scheme along with the total cost of projects, funds sanctioned, released and utilised during the last five years, year and State-wise;
- (c) the details regarding the completion status and physical progress achieved along with the implementing organization of these sanctioned projects; and
- (d) the details regarding the number of beneficiaries of the projects sanctioned under Deen Dayal Disabled Rehabilitation Scheme during the last five years, State-wise?

#### **ANSWER**

### MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B. L. VERMA)

(a) to (d): Details regarding Voluntary Organizations (VOs), grants-in-aid released, no. of beneficiaries, State wise during the last five years is placed at **Annexure**.

The Deendayal Divyangjan Rehabilitation Scheme (DDRS) aims to create an enabling and inclusive environment that ensures equal opportunities, equity, social justice and empowerment of persons with disabilities.

Under the Scheme, financial assistance is provided to voluntary organizations to deliver a range of rehabilitation services, including early intervention, development of daily living skills, education, and training.

Grants-in-Aid are released to Implementing Agencies (PIAs) to meet essential expenditures such as honorarium, conveyance, hostel maintenance, stipend and other operational costs. DDRS is an ongoing service delivery system.

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Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 2609 for 16/12/2025 titled "Deen Dayal Disabled Rehabilitation Scheme" asked by Shri Kesineni Sivanath

## <u>Details regarding Grants-in-aid released, No. of beneficiaries and NGOs under DDRS, State</u> Wise during the last five years

S.No.	Name of the State	2020-21			2021-22			2022-23			2023-24			2024-25		
		Amount (Rs. in lakh)	No. of Benef.	NGOs												
1	Andhra Pradesh	1605.02	5620	49	1723.42	4620	42	2612.45	5605	52	2705.53	4604	50	2620.43783	5085	48
2	Assam	62.02	248	4	139.06	488	5	162.76	753	7	121.83	327	4	163.96646	285	5
3	Bihar	0	0		41.89	55	1	33.54	69	2	68.65	111	3	48.96171	139	3
4	Chhattisgarh	1.63	110	1	47.58	110	1	0	0		0	0		74.14799	93	1
5	Delhi	247.67	685	6	162.74	615	6	185.51	937	6	166.89	688	6	191.70038	714	6
6	Gujarat	23.32	378	5	96.17	447	6	70.93	437	4	74.22	187	4	93.50708	215	6
7	Haryana	140.19	505	9	101.99	292	7	128.93	444	9	174.61	377	9	148.81889	432	8
8	Himachal Pradesh	55.32	212	3	67.15	144	3	48.77	89	2	61.14	119	3	75.84587	154	5
9	Karnataka	81.30	373	3	135.60	389	3	139.92	685	3	73.73	104	1	69.89587	294	3
10	Kerala	628.30	1656	27	725.30	1883	27	762.41	2081	31	455.20	1549	25	1632.24699	3951	31
11	Madhya Pradesh	214.85	822	15	259.59	682	14	316.82	803	13	332.28	764	12	269.35843	832	12
12	Maharashtra	154.33	2049	8	43.95	1677	4	350.27	523	7	194.87	1354	6	0		1
13	Manipur	530.09	1523	16	691.62	1478	14	1001.86	2681	18	854.45	1942	17	1038.91853	1894	22
14	Meghalaya	105.37	322	4	29.64	84	2	101.76	361	5	87.86	352	5	165.54840	482	4
15	Mizoram	11.73	20	1	0	0		29.22	61	2	17.26	60	1	65.08500	86	2
16	Nagaland	26.32	47	1	0	0		30.36	60	1	37.61	48	1	38.2845	53	1
17	Odisha	742.04	5953	28	1436.38	5306	29	899.17	4776	23	1276.43	2067	24	1155.59252	2360	22
18	Punjab	98.92	272	4	131.90	505	5	158.68	682	6	186.56	697	7	246.9041	703	7
19	Rajasthan	144.01	370	8	241.13	528	12	203.46	546	11	285.14	513	10	301.71977	489	11
20	Tamil Nadu	208.25	706	11	137.06	1267	8	184.70	1320	10	312.15	1052	12	260.88746	1036	11
21	Tripura	0	0		0	0		15.57	44	1	0	0				
22	Uttar Pradesh	1161.31	3580	38	1254.21	3604	39	991.44	3249	33	1509.97	3017	35	1886.35566	4095	36
23	Uttrakhand	29.37	144	3	37.44	142	3	84.88	125	2	33.07	62	1	130.39252	304	3
24	West Bengal	311.66	1935	12	553.35	1389	15	800.48	4424	19	748.18	7162	15	610.28561	7766	16
25	Telangana	1141.09	3932	28	1439.72	4397	33	1510.45	4389	39	2096.09	3271	36	1755.00402	3278	33
26	Puducherry	18.48	80	2	35.89	71	2	85.27	205	3	80.65	162	3	82.75383	158	3

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